

4. **Seating/Standing arrangements for the group photograph of Members of 17th Lok Sabha are as under:-**

(a) **Row 1 (chairs - 52)**

Prime Minister; Speaker; Ministers of Cabinet rank; Leaders of Parties having strength of 8 and above in Lok Sabha; Panel of Chairpersons; Senior Members; and Secretary-General, Lok Sabha.

(b) **Row 2 & 3 (Standing)**

Ministers of State (Independent Charge); Ministers of State; Chairpersons of Parliamentary Committees; and Women Members,

(c) **Row 4 to 8 (Standing)**

Free for Members of Lok Sabha.

Kind co-operation of Members is solicited.

No. 7412

Legislative Branch – I

STATEMENT SHOWING BILLS PASSED BY THE HOUSES OF PARLIAMENT DURING THE TWELFTH SESSION OF SEVENTEENTH LOK SABHA AND ASSENTED TO

Sl. No.	Title of the Bill and Member-in-charge		Date of introduction and House in which introduced	Date on which passed by Lok Sabha/Rajya Sabha	Date of Assent	Act No. and the date of publication in Gazette	Remarks
1	2	3	4	5	6	7	
1.	The Biological Diversity (Amendment) Bill, 2023 (Shri Bhupender Yadav)		<u>16.12.2021</u> L.S.	<u>25.7.2023</u> 1.8.2023	3.8.2023	<u>10 of 2023</u> 3.8.2023	
2.	The Multi-State Cooperative Societies (Amendment) Bill, 2023 (Shri Amit Shah)		<u>7.12.2022</u> L.S.	<u>25.7.2023</u> 1.8.2023	3.8.2023	<u>11 of 2023</u> 3.8.2023	
3.	The Cinematograph (Amendment) Bill, 2023 (Shri Anurag Singh Thakur)		<u>20.7.2023</u> R.S.	<u>31.7.2023</u> 27.7.2023	4.8.2023	<u>12 of 2023</u> 4.8.2023	

1	2	3	4	5	6	7
4.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023 (Shri Arjun Munda)	<u>9.12.2022</u> L.S.	<u>21.12.2022</u> <u>31.7.2023*</u> 25.7.2023	4.8.2023	<u>13 of 2023</u> 4.8.2023	*Amendments made by Rajya Sabha on 25.07.2023 agreed to by Lok Sabha on 31.07.2023.
5.	The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2023 (Shri Arjun Munda)	<u>9.12.2022</u> L.S.	<u>16.12.2022</u> <u>31.7.2023#</u> 26.7.2023	4.8.2023	<u>14 of 2023</u> 4.8.2023	#Amendments made by Rajya Sabha on 26.07.2023 agreed to by Lok Sabha on 31.07.2023.
6.	The Forest (Conservation) Amendment Bill, 2023 (Shri Bhupender Yadav)	<u>29.3.2023</u> L.S.	<u>26.7.2023</u> 2.8.2023	4.8.2023	<u>15 of 2023</u> 4.8.2023	
7	The Mines and Minerals (Development and Regulation) Amendment Bill, 2023 (Shri Pralhad Joshi)	<u>26.7.2023</u> L.S.	<u>28.7.2023</u> 2.8.2023	9.8.2023	<u>16 of 2023</u> 9.8.2023	
8	The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023 (Shri Pralhad Joshi)	<u>27.7.2023</u> L.S.	<u>1.8.2023</u> 3.8.2023	10.8.2023	<u>17 of 2023</u> 11.8.2023	
9	The Jan Vishwas (Amendment of Provisions) Bill, 2023 (Shri Piyush Goyal)	<u>22.12.2022</u> L.S.	<u>27.7.2023</u> 2.8.2023	11.8.2023	<u>18 of 2023</u> 11.8.2023	
10	The Government of National Capital Territory of Delhi (Amendment) Bill, 2023 (Shri Amit Shah)	<u>1.8.2023</u> L.S.	<u>3.8.2023</u> 7.8.2023	11.8.2023	<u>19 of 2023</u> 11.8.2023	

1	2	3	4	5	6	7
11	The Registration of Births and Deaths (Amendment) Bill, 2023 (Shri Amit Shah)	<u>26.7.2023</u> L.S.	<u>1.8.2023</u> 7.8.2023	11.8.2023	<u>20 of 2023</u> 11.8.2023	
12	The National Dental Commission Bill, 2023 (Dr. Mansukh Mandaviya)	<u>24.7.2023</u> L.S.	<u>28.7.2023</u> 8.8.2023	11.8.2023	<u>21 of 2023</u> 11.8.2023	
13	The Digital Personal Data Protection Bill, 2023 (Shri Ashwini Vaishnaw)	<u>3.8.2023</u> L.S.	<u>7.8.2023</u> 9.8.2023	11.8.2023	<u>22 of 2023</u> 11.8.2023	
14	The Indian Institutes of Management (Amendment) Bill, 2023. (Shri Dharmendra Pradhan)	<u>28.7.2023</u> L.S.	<u>4.8.2023</u> 8.8.2023	11.8.2023	<u>23 of 2023</u> 11.8.2023	
15	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023 (Dr. Virendra Kumar)	<u>24.7.2023</u> L.S.	<u>1.8.2023</u> 9.8.2023	12.8.2023	<u>24 of 2023</u> 14.8.2023	
16	The Anusandhan National Research Foundation Bill, 2023 (Dr. Jitendra Singh)	<u>4.8.2023</u> L.S.	<u>7.8.2023</u> 9.8.2023	12.8.2023	<u>25 of 2023</u> 14.8.2023	
17	The National Nursing and Midwifery Commission Bill, 2023 (Dr. Mansukh Mandaviya)	<u>24.7.2023</u> L.S.	<u>28.7.2023</u> 8.8.2023	12.8.2023	<u>26 of 2023</u> 14.8.2023	
18	The Coastal Aquaculture Authority (Amendment) Bill, 2023 (Shri Parshottam Rupala)	<u>5.4.2023</u> L.S.	<u>7.8.2023</u> 9.8.2023	12.8.2023	<u>27 of 2023</u> 14.8.2023	

1	2	3	4	5	6	7
19	The Inter-services Organisations (Command, Control and Discipline) Bill, 2023 (Shri Rajnath Singh)	<u>15.3.2023</u> L.S.	<u>4.8.2023</u> 8.8.2023	15.8.2023	<u>28 of 2023</u> 15.8.2023	
20	The Pharmacy (Amendment) Bill, 2023 (Dr. Mansukh Mandaviya)	<u>3.8.2023</u> L.S.	<u>7.8.2023</u> 10.8.2023	15.8.2023	<u>29 of 2023</u> 15.8.2023	
21	The Central Goods and Services Tax (Amendment) Bill, 2023 (Smt. Nirmala Sitharaman)	<u>11.8.2023</u> L.S.	<u>11.8.2023</u> 11.8.2023	18.8.2023	<u>30 of 2023</u> 18.8.2023	Money Bill
22	The Integrated Goods and Services Tax (Amendment) Bill, 2023. (Smt. Nirmala Sitharaman)	<u>11.8.2023</u> L.S.	<u>11.8.2023</u> 11.8.2023	18.8.2023	<u>31 of 2023</u> 18.8.2023	Money Bill
23	The Mediation Bill, 2023, (Shri Kiren Rijiju)	<u>20.12.2021</u> R.S.	<u>7.8.2023</u> 1.8.2023	14.9.2023	<u>32 of 2023</u> 15.9.2023	

(Note: All the above Bills were Government Bills)

No. 7413

General Store Branch

Presentation of Publications to Hon'ble Members

To mark the historic first sitting in the Parliament House of India (new building of Parliament) a copy of the Constitution of India, Calligraphed copy of the original Constitution of India, news letter „Gaurav“ and commemorative stamp and coin released on the occasion of inauguration of new building of Parliament will be presented to Hon'ble Members.

Members are requested to kindly collect the bag containing the above items at the time of signing the Attendance Register in the new Parliament House.
